

Central Administrative Tribunal
Principal Bench
New Delhi

CP No. 32/2018 in OA No.3660/2017

New Delhi this the 20th Day of March, 2018

Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms. Praveen Mahajan, Member (Administrative)

1. Shakti Sauran (Aged about 29 years)
D/o Sh.Ram Kumar Sauran
R/o F-9, OM Vihar, Uttam Nagar,
New Delhi -59. ID No.213272416
2. Shashi Gupta(Aged about 27 years)
W/o Sh. Ajay Kumar, R/o C-121/12,
New Usmanpur, Delhi-53. ID No. 213009149.
3. Baljeet Singh (Aged about 26 years)
S/o Sh.Ram Kumar, R/o Ward No.10,
Near Geeta Bhawan Mandir,
Rohtak , presently at New Delhi
ID No .214099678.
4. Komar Tanwar (Aged abot 26 years)
D/oSh. Mahesh Tanwar, R/o A-4
Shani Bazar,Gali Gujjar Mohalla,
Johripur, Deli-94.ID No.21011077757.
5. Neelam Raghav (Aged about 27 years)
D/o Sh. OM Prakash, R/o 745-A/13
Mandoli Extn.,Delhi. ID No. 21011064537
6. Rabiya (Aged about 28 years)
D/o Sh. Mustangeem Azad, R/o 266,
K/15, Ward No.2, Mehrauli,
New Delhi-30, ID No.21104008305.
7. Rajni (Aged about 25 years)
D/o Sh. Jagdish, R/o H No.2086,
Gali Jera Fasil, Turkaman Gate,
New Delhi-11002, ID No.214052325.
8. Mamta Gautam (Aged about 25 years)
D/o Sh.Sudhir Singh, R/o B-2/508
Gali No.24, Harsh Vihar Delhi-93, ID NO. 21011052782.
9. Meena (Aged about 31 years)
D/o Sh. Mangay Ram R/o H. No. 143,
Street No. 13, Balbir Nagar,
Shahdara, Delhi-32, ID N.2014026588.

10. Saira Begum (Aged about 30 years)
D/o Sh. Kamaluddin, R/o H. No.195/D,
Hauz Rani, Malviya Nagar, New Delhi-17
ID No.2014032975.
11. Sunita Chauhan (Aged about 32 years)
D/o Sh. Mahipal Singh, R/o B-608,
Gali No. 8 Rajbir Colony, Delhi-110096,
ID No.2013485038.
12. Neha Rehlan (Aged about 32 years)
D/o Sh. Rakesh Kumar, R/o A-2/107-108
IIInd Floor, Rohini Sector 11, Delhi-85.
ID No.2013030815. Applicants/ Petitioners

(By Advocate: Mr. S. N. Sharma)

VERSUS

Ms. Somiya Gupta
Director of Education
Old Secretariat, Delhi-110054. Contemnor/Respondent

(By Advocate: Mr. R.N. Singh)

O R D E R (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

Mr. R.N.Singh, learned counsel for the contemnor-respondent placed before us the compliance affidavit with order dated 13.02.2018, which is kept on record. He has also given a copy of this order along with the affidavit to the learned counsel for the petitioner-respondent. A perusal of the order reveals that in compliance with the order, the respondents have decided the representation of the petitioners, which was the sole direction given by this Tribunal. Therefore, this CP is closed. Notices issued to the alleged contermnor/ respondent is discharged. However, the petitioners shall be at liberty to seek appropriate remedy for redressal of their grievances as available to them.

(Praveen Mahajan)
Member(A)

(Raj Vir Sharma)
Member (J)